

(96)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A.NO.527 of 1996.

Between

Dated: 25.4.1996.

H.Mallesu

...
And

Applicant

1. The Divisional Engineer, Telecom, Srikakulam.

2. The Chief General Manager, Telecom, A.P.Circle, Hyd.

...
And

Respondents

Counsel for the Applicant : Sri. M.Kesava Rao

Counsel for the Respondents : Sri. K.Bhaskara Rao, Addl. CGSC.

CORA M:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

(21)

Judgement

Oral Order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Sri M. Kesava Rao, for the applicant and Sri K. Bhaskar Rao, for the respondents.

2. The applicant in this OA was engaged as casual mazdoor from 15-9-1982 under Respondent-1 and he worked on that capacity till 28-2-1983. In para-6(a) of the OA the details in regard to his working as casual mazdoor for various period has been indicated. These details need be checked up by the respondents for their correctness. It is seen from the OA that from 1-8-91 onwards he was not reengaged.

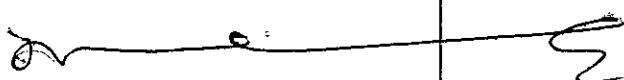
3. This OA is filed ~~for~~ praying for a direction to the respondents to reengage him as casual mazdoor.

4. In the respt, the following direction is given :

The applicant should be engaged as casual mazdoor in future if there is work in preference to freshers from the open market in the unit from which he was last retrenched. If in pursuance of this order he is going to be reengaged none of the casual labours who are already in casual service shall be retrenched.

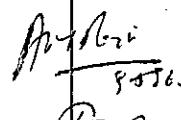
5. The OA is ordered accordingly at the admission stage.

No costs.


(R. Rangarajan)
Member (Admn.)

Dated : April 25, 96
Dictated in Open Court

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gost
Gost

Copy to:-

1. The Divisional Engineer, Telecom, Srikakulam.
2. The Chief General Manager, Telecom, A.P.Circle, Hyd.
3. One copy to Sri. M.Kesava Rao, advocate, CAT, Hyd.
4. One copy to Sri. K.Bhaskar Rao, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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DA-527/1
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M.E.A.)

DATED: 25/6/96

ORDER/JUDGEMENT

M.A. NO/R.A./G.A. No.

IN

R.A. NO.

527/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

No. Spare Copy

